

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1966  
ANSWERED ON:08.03.2011  
KAMAL KUMAR COMMITTEE ON IPS  
Rathod Shri Ramesh;Sugavanam Shri E.G.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the existing strength/requirement of Indian Police Service (IPS) officers in the country, State-wise;
- (b) whether the Kamal Kumar Committee has submitted its report titled 'Recruitment Plan for Indian Police Service, 2009-20';
- (c) if so, the details of the recommendation made therein; and
- (d) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA UN-STARRED QUESTION NO. 1966 FOR 08.03.2011

(a): Statement as on 01.01.2011 is as per Annexure-"A"

(b): Yes Madam.

(c) & (d): The Kamal Kumar Committee made its recommendations, inter-alia on the process of determining the IPS cadre strength, Recruitment Plan, Filling up Promotion Quota Vacancies, Training and Change Management Needs and Requirement of IPS officers for CPOs. Significant recommendations made therein and action taken by the Government thereon are as follows:

Sl. No. Significant recommendations of the Action taken by the Government  
Kamal Kumar Committee of India

- i) Increase in annual rate of recruitment to Direct  
Annual rate of recruitment to Direct Recruitment quota has been increased  
recruitment quota into IPS. from 130 to 150 from CSE, 2009.
- ii) Formulation of a Scheme of Limited The Scheme of the Limited Competitive  
Competitive Examination. Examination proposing Recruitment of  
80 Officers per year upto 2017 is  
being pursued.
- iii) To mitigate the shortage of IPS In order to mitigate the shortage of  
Officers in the Central Police Organizations/Central Paramilitary options from IPS Probationers of  
IPS Officers in certain CPO/CPMFs,  
Organizations/Central Paramilitary options from IPS Probationers of  
Forces, wide publicity of vacant 2009 batch at NPA, Hyderabad have  
posts should be given and during been taken. Wide publicity of existing  
their one term of deputation in vacancies and those arising in next 6  
Central Police Organizations may months is being made through website  
be made mandatory for Directly of this Ministry.  
Recruited Officers.
- iv) Vacancies in promotion quota of A proposal for filling up vacancies  
IPS should be filled up in advance on anticipation in promotion quota  
and the UPSC should not take more is being pursued.  
than 3 months in completing the  
selection process.

v) The cadre review norms/guidelines Norms/Guidelines governing the Cadre should be revisited. Review of IPS have been revised.